Suppl. List VC Sr. No. 06

IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG Bail Appl. No. 10-A/2020

Mohammad Tajamul Masoodi

... Petitioner(s)

Through: - None

V/s

UT of J&K

....Respondents(s)

Through: - Mr. B. A. Dar, Sr. AAG

CORAM:

Hon'ble Mr Justice Ali Mohammad Magrey, Judge

ORDER 23.04.2020

None appears for petitioner.

Mr. B. A. Dar, Sr. AAG, representing the Union Territory, respondents is on Voice Call from his residence

Notice. On asking waived by Mr. B. A. Dar, learned Sr. AAG on behalf of respondents. He shall file objections by or before the next date of hearing.

List on 04.05.2020.

Copy of the paper book along with copy of order be made available to Mr. B. A. Dar, learned Sr. AAG today or tomorrow.

SD/ (Ali Mohammad Magrey) Judge

Srinagar 23.04.2020 Mohammad Yasin Dar